

ITEM NO.117

COURT NO.15

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4196/2014

YASIN & ANR.

Appellant(s)

VERSUS

MURARI LAL

Respondent(s)

Date : 29-10-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) :

Mr. Saif Zia, Adv.
Mr. Ejaz Maqbool, AOR
Mr. Zain Maqbool, Adv.
Mr. Meeran Maqbool, Adv.

For Respondent(s) :

Mr. Mukul Kumar, AOR
Mr. Yash Singhal, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. Learned counsel appearing for respondent seeks time.
2. List the matter on 12.11.2025.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MANOJ KUMAR)
BRANCH OFFICER